

(d) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (d). The information is being collected from the concerned authorities and will be laid on the table of the Sabha.

Expansion of Trombay and Sindri Units of Fertilizer Corporation of India

5994. SHRI C. CHITTIBABU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there are proposals for the expansion of the Units of Fertilizer Corporation of India at Trombay and Sindri ;

(b) if so, the main features thereof ; and

(c) whether the expansion means postponing of the various new fertilizer complexes in the country ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) The Trombay Expansion Scheme is designed for an additional production of 1,32,000 tonnes per annum of Nitrogen and 1,32,000 tonnes per annum of P₂O₅ in the form of complex fertilizers. The estimated cost of the project is Rs. 43.6 crores.

A scheme of rationalisation of the Sindri Fertilizer Factory is being implemented with a view to achieve additional production of phosphatic fertilizers to the extent of 1,56,000 tonnes per annum of P₂O₅. This is estimated to cost of Rs. 22.95 crores.

A scheme for modernisation of the Sindri Factory, envisaging an additional production of 1,70,000 tonnes per annum of Nitrogen at an estimated cost of about Rs. 95 crores is also under consideration.

(c) No, Sir.

CORRECTION OF ANSWER TO USQ NO. 3874 DATED 5-7-71 RE. MANUFACTURE OF AVRO-PLANES AT KANPUR

THE MINISTER OF STATE

(DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : In answer to part (a) of Unstarred Question No. 3874 answered on the 5th July 1971, it was stated that the target of production of HS-748 aircraft had been raised from 6 aircraft to 9 aircraft per month. The correct position is that the target of production has been raised from 6 aircraft to 9 aircraft per annum and not per month. The error is regretted.

12.00 hrs.

PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (THIRD AMENDMENT) REGULATIONS

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a copy of the Naval Ceremonial, conditions of Service and Miscellaneous (Third Amendment) Regulations, 1971 (Hindi and English versions) published in Notification No. S.R.O. 248 in Gazette of India dated the 17th July, 1971, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-730/71].

ACCOUNTS ETC. OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH CHANDIGARH

THE MINISTER OF WORKS, HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : I beg to Lay on the Table a copy of the Certified Accounts of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1969-70 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT-731/71].

ANNUAL REPORT ETC. OF ONGC

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : I beg to lay on the Table—

(i) A copy of the Annual Report

[Shri P. C. Sethi]

(Hindi and English versions) of the Oil and Natural Gas Commission for the year 1969-70 together with the Audited Accounts, under sub-section (3) of section 23 read with sub-section (4) of the section 22 of the Oil and Natural Gas Commission Act, 1959 and also containing Annual Report of the Hydrocarbons India Private Limited, New Delhi, for the year 1969 together with the Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the above Reports. [Placed in Library. See No. LT-732/71].

PAPERS RE: IDPL

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi for the year 1969-70.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-733/71].

12.02 hrs.

WEST BENGAL BUDGET, 1971-72 ;
DEMANDS FOR GRANTS (WEST
BENGAL) 1971-72 ;
STATUTORY RESOLUTION RE:
PROCLAMATION IN RELATION
TO WEST BENGAL ; AND

WEST BENGAL STATE LEGISLA-
TURE (DELEGATION OF
POWERS) BILL—Contd.

MR. SPEAKER : The House will resume consideration of the West Bengal Budget, the Statutory Resolution and the Delegation of Powers Bill.

SHRI D. N. Mahata may continue his speech.

*SHRI D. N. MAHATA (Purulia) : Mr. Speaker, Sir, on the last occasion I made a few observations on the West Bengal Budget. In the light of those observations I shall confine my today's speech on the West Bengal Budget. It is a matter of great pleasure that the earlier estimate of deficit in the Budget was Rs. 28.60 crores but that deficit has been reduced to Rs. 19.34 crores. It is also a matter of great pleasure that Rs. 14.54 crores including 5 crores of the Central Government grant will be spent for the improvement of Bustee areas by the Calcutta Metropolitan Development Authority.

Sir, I regret to say that though West Bengal is a developed State, yet in regard to rural electrification programme it is the most backward State in the entire country. I should say that it is the "darkest State" in India. When in the entire country 8½% villages have already been electrified. 6½% villages in West Bengal have not seen even electricity. Therefore, I must say that West Bengal is lagging far behind other States of India in regard to implementing rural electrification programmes.

Electricity is very much essential to the installation of pumping sets in villages. Therefore, agriculture in villages is receiving set back as pumping sets cannot be installed without electricity there. In 1969 when in the entire country the number of pumping sets used for irrigation purposes was 10 lakhs, in West Bengal only 1,000 pumping sets were used for irrigation purposes. The target of the Government is to instal 3,400 pumping sets in villages of West Bengal at the end of the 4th Five Year Plan.

Then Sir, there was 38,000 villages in West Bengal. But only 2,500 villages were

*The original speech was delivered in Bengali.